

NOTIFICATION No. 35 / 2012

The Government in G.O.(Ms).No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of four Fast Track Courts at Magisterial Level in Chennai District along with other Fast Track Courts at Magisterial Level in various Districts and in G.O.(Ms)No.344, Home(Cts.II) Department, dated 28.06.2011 have issued orders for revalidation of the of orders issued in aforesaid G.O.

Tmt. S.T.Lakshmi Ramesh, Judicial Magistrate No.I, Ponneri is transferred and posted as Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 13.03.2012.

REGISTRAR GENERAL

To

1. Tmt. S.T.Lakshmi Ramesh, Judicial Magistrate No.I, Ponneri.
2. The Judicial Magistrate No.I, Ponneri.
3. The Principal Judge, City Civil Court, Chennai.
4. The Principal District Judge, Tiruvallur.
5. The Chief Metropolitan Magistrate, Egmore, Chennai.
6. The Chief Judicial Magistrate, Tiruvallur.
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
8. The Pay and Accounts Officer, High Court, Madras.
9. The Treasury Officer, Tiruvallur.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
 2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
 3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
 4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 5. The Registrar (Judicial), High Court, Madras.
 6. The Registrar (Vigilance), High Court, Madras. (12 copies).
 7. The Additional Registrar (Vigilance), High Court, Madras.
 8. The Registrar (Administration), High Court, Madras.
 9. The Registrar (Management), High Court, Madras.
 10. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
 11. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 12. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 13. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 14. The Director, Tamil Nadu State Judicial Academy, Chennai.
 15. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 16. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
 17. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 18. The Technical Director, NIC, High Court, Madras.
 19. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 20. The Record Keeper, A.D. Records, High Court, Madras.
 21. The Press.
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